

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 89/17 in CP No.51/ BB/2017	-	Maintainabil- ity	BIFR Ref. Petition U/s 434(1)(d)	Karnataka State Financial Corporation Vs Bagalkot Cement & Industries Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

12. Dr. T. Somashekar
9481135419.

Petitioner

T. Somashekar

S.R. JARISAHA

C.A. RESPONDENTS
No. 1

g. g. g. g. g.

ORDER

Counsel for Petitioner is present. He has filed memo along with Rulings of Apex Court. Counsel for Petitioner is directed to file simple Memo seeking permission for withdrawal. Since the maintainability of the Petition itself is questionable. PCS for Corporate Debtor is present. Counsel for Petitioner requested time to get instructions from the Financial Creditor. List it on 13/02/2018.


Member (T)


Member (J)